

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 125 of 2014 in
DFR No. 620 of 2014

Dated : 24th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

THDC India Ltd. ... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors.**

.... Respondent(s)

Counsel for the Appellant(s) :

Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Mr. Arvind Kumar Dubey

ORDER

IA No. 125 of 2014
(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 21.04.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **21.04.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js